

[Shri L. N. Mishra]

ing conclusions and recommendations of the Fourteenth meeting of the National Development Council held during March, 1960. [Placed in Library. See No. LT-2074/60.]

**ANNUAL REPORT OF EXPORT RISKS INSURANCE CORPORATION LIMITED**

**The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):** I beg to lay on the Table a copy of each of the following papers:—

- (i) Annual Report of the Export Risks Insurance Corporation Limited for the period from the 1st October, 1958 to the 31st December, 1959 along with the Audited Accounts and comments of the Comptroller and Auditor General thereon, under sub-section (1) of Section 639 of the Companies Act, 1956.
- (ii) Review by the Government of the working of the above Corporation. [Placed in Library. See No. LT-2075/60]

**AMENDMENTS TO CENTRAL SILK BOARD CONTRIBUTORY PROVIDENT FUND RULES.**

**The Minister of Industry (Shri Manubhai Shah):** I beg to lay on the Table, under sub-section (3) of Section 13 of the Central Silk Board Act, 1948, a copy of Notification No. G.S.R. 351, dated the 26th March, 1960 making certain further amendments to the Central Silk Board Contributory Provident Fund Rules, 1955. [Placed in Library. See No. LT-2076/60.]

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12.18 hrs.

**MESSAGE FROM RAJYA SABHA**

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

'I am directed to inform the Lok Sabha that the Rajya Sabha,

at its sitting held on Thursday, the 7th April, 1960, passed the enclosed motion concurring in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill to provide for the re-organisation of the State of Bombay and for matters connected therewith. The names of the members nominated by the Rajya Sabha to serve on the said Joint Committee are set out in the motion.

**MOTION**

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill to provide for the reorganisation of the State of Bombay and for matters connected therewith, and resolves that the following members of the Rajya Sabha be nominated to serve on the said Joint Committee:—

1. Shri Khandubhai K. Desai
2. Shri T. R. Deogirikar
3. Shri K. K. Shah
4. Shri M. D. Tumpalliwar
5. Shri Jethalal Harikrishna Joshi
6. Shri V. R. Pandurang
7. Shri K. P. Madhavan Nair
8. Shri Purna Chandra Sharma
9. Shri Vijay Singh
10. Shri Gopal Swarup Pathak
11. Shri Dahyabhai V. Patel
12. Shri Lalji Pendse
13. Shri Suresh Jamiatram Desai
14. Shri B. V. (Mama) Warerkar
15. Shri Govind Ballabh Pant"

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